

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

15

C.P No. 20/(MAH)/2016
M.A. No. 82/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: Sangeeta Vijay Kumar
V/s.
Tanvi Construction Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
15.	Ashuvi Jain	Advocate	

Adv. Siddharth
S. Shetye
I/B Adv. Rohit D.
Oak .

Advocate for
Applicant .

Shetye

ORDER

MA 82/2017 in CP No.20/ 241-242/NCLT/MB/MAH/2016

Both the parties are present. At request, list this matter on 8.12.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-